

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 914/2016

STATE OF U.P.

Petitioner(s)

VERSUS

SUSHIL KUMAR SRIVASTAVA AND ANR.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 24/10/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Amit Singh, Adv.
Mr. Adarsh Upadhyay, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to furnish fresh
addresses of both respondents within two weeks time as
last opportunity. Notices thereafter be issued.

List again on 16.12.2016.

(PAWAN DEV KOTWAL)
Registrar